

MR. SPEAKER : Order, order. Please put your question.

SHRI J. H. PATEL : Corruption is something omnipotent. It is omnipotent; it exists everywhere. So, may I know whether they are going to appoint a Commission to define corruption and say what is corruption?

SHRI Y. B. CHAVAN : No, Sir; it is not the intention to appoint any Commission for that.

श्री सच्चन लाल कपूर : मैं बहुत अदब के साथ जानना चाहता हूँ कि क्या यह सत्य है कि एक जर्मन नागरिक यहां टेम्पोरेरी बीजा पर आया था और उसका बीजा खत्म हो चुका था। उसने उसको बढ़ाने के लिये अप्लाई किया था लेकिन गवर्नमेंट ने उसको रिजेक्ट कर दिया था। मगर नागपुर की बांडेवाला ट्यूब कम्पनी के सिफारिश करने पर सरकार ने उसका बीजा रिन्यू किया और उस आदमी को इस कम्पनी ने अपने यहां अपवाइंट किया ?

SHRI Y. B. CHAVAN : If he gives me the details of it, even if it is an allegation against me, I will certainly explain it to him.

SHRI S. M. BANERJEE : Now that the Government has not accepted all the recommendations of the Santhanam Committee, especially those which deal with the Ministers and others, I would like to know whether the Government contemplates to appoint any Commission to go into the various charges for instance, as was wanted by the present Bihar Government which is going to be dismissed very soon—and enquire into the conduct of ex-Chief Ministers and others. I would like to know whether a Committee will be set up to enquire into the various allegations against Cabinet Ministers and other Ministers, whether they are ex-Ministers are at present working as Ministers.

SHRI Y. B. CHAVAN : Our idea is to have the institutional arrangement of Lokpal and Lokayukt. I have said that we have accepted that recommendation in principle, and naturally we will come with the Bill before the House.

SHRI N. K. SOMANI : In the month of June, if I remember aright, when the House was seized with the discussion of the Anti-Corruption Bill, an assurance was given by the Government that Ministers would be considered the same as public servants in the matter of complaints against corruption and other such matters. May I know what has been the progress achieved in that matter and whether the Government has come to any final decision on that aspect?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : The Bill was passed by the Parliament. If some cases come across out notice and are taken to the courts they will be decided according to the law that has been approved by Parliament.

FOREIGN FOUNDATIONS

*186. SHRI VASUDEVAN NAIR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number and names of foreign foundations now working in India;

(b) the number of foreign and Indian staff working in each of these foundations;

(c) whether Government have made any enquiry into the activities of the foundations following the revelations in the U.S. Press that some of these foundations were a ready cover for C.I.A. agents in India;

(d) if so, the findings thereof; and

(e) the action taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) There are 3 foreign private foundations which have their offices in India. They are the Ford Foundation, the Rockefeller Foundation and the Asia Foundation.

(b) Information is being collected and will be laid on the Table of House.

(c) and (d). There was nothing in the U.S. Press about the Ford Foundation and the Rockefeller Foundation. The Asia Foundation has, however, come to notice as having received contributions from private foundations and trusts which in turn had received funds from the C.I.A.

(e) The Asia Foundation has given an assurance that no funds would be received from these sources in future. Even so proposals submitted by the Asia Foundation regarding assistance for existing or future proposals have been held up pending full consideration of the advisability of permitting it to carry on any activity in India.

SHRI VASUDEVAN NAIR : Is it a fact these Ford Foundation people have even their own aeroplanes operating in this country and they are in the practice of taking photographs of strategic areas; if so, may I know whether Government have enquired into this matter? Sometime back, when Dr. B. C. Roy was the Chief Minister of West Bengal he objected to some of the photographs being taken. I would like to know whether Government propose to put a stop to this practice of planes belonging to these foundations operating in this country?

SHRI Y. B. CHAVAN : This is a matter which will have to be gone into a detail. I will look into the matter.

SHRI VASUDEVAN NAIR : Am I to understand that Government has no information about it?

SHRI Y. B. CHAVAN : Government must have information, but I have not got it here at this moment.

SHRI VASUDEVAN NAIR : This question was tabled long back. The Minister is expected to come prepared to answer all supplementaries arising out of it. The question is specifically about foundations. This is a very vital matter. I think the whole House should be exercised over this fact that the Ford Foundation have got aeroplanes operating in this country.

My second question is, in the context of the disturbing revelations made by the ex CIA man, Mr. John Smith even today paper reports have come that even an ex-Cabinet Minister was in the pay roll of the CIA and he was condemning another Cabinet Minister according to the behest of another foreign government and agency; all these reports have come and Government has been sleeping over all these matters because they have been very busy

in dismissing government—and in view of the further revelation that one gentleman by name David Henry Bles who was working with this gentleman Mr. John Smith long back is even now in India and is continuing to work in India, may I know whether the Government has any such information about this very gentleman who is operating in India on behalf of the CIA?

SHRI Y. B. CHAVAN : About one name he mentioned. I am told that he is still employed with the American Embassy here.

SHRI SRADHAKAR SUPAKAR : May I know whether the aid of some of these foundations are tied up with the condition that a certain number of peace corps volunteers be appointed along with the aid?

SHRI Y. B. CHAVAN : I have no information about peace corps volunteers, their conditions etc. This question deals with CIA funds and foundations functioning in India. It is a limited question and I have come prepared only in regard to that.

SHRI VASUDEVAN NAIR : You are not prepared even for that.

SHRI Y. B. CHAVAN : No, I have come prepared about that. With regard to peace corps volunteers and their conditions, when and where they come etc., I have no information.

श्री रबी राय : मंत्र महोदय ने तीन फाउंडेशन्स का जिक्र किया है। क्या ये जो फाउंडेशन्स हैं यह मान कर चलना पड़ेगा कि इनके जरिये सी० आई० ए० के जो लोग घुस आए हैं और हिन्दुस्तान के आन्तरिक मामलों में हस्तक्षेप कर रहे हैं उनको ऐसा करने की छूट रहेगी या मंत्री महोदय के पास कोई इस तरह की स्कीम है कि एक पार्लियामेंटरी कमेटी बिठाई जाए जो इन तीनों फाउंडेशन्स के सिलसिले में जांच करे और पता लगाये कि सी० आई० ए० का क्या तथा लोग वहां तक घुस आए हैं ताकि इस तरह के कार्यों को हिन्दुस्तान में बन्द किया जा सके ?

SHRI Y. B. CHAVAN : There is no proposal to stop anybody but, certainly those who are found to be taking money from the CIA will have to be dealt with. Naturally, these matters will have to be gone into and, certainly, some steps will have to be taken about that. But we cannot have a general ban as such.

SHRI SHASHI RANJAN : There are certain Peace Corps Volunteers, and it is an established fact that they are getting money from CIA and such other foundations, and they are being allowed to go to places like Nagaland and Mizo Hills. May I know whether government have put any restrictions on their movement to places like that?

SHRI Y. B. CHAVAN : Naturally, they are not allowed to go to security-sensitive areas. But, apart from that, I do not think the Peace Corps and CIA funds are relevant here. This is a government to government arrangement. About Peace Corps I cannot answer all detailed questions.

श्रीमती सावित्री श्याम : क्या सरकार के पास इस तरह की शिकायतें आई हैं कि ये जो फारेन फाउंडेशंस हैं ये कनवर्शन के कार्य में जो भारतवर्ष में लगी हुई हैं ?

SHRI Y. B. CHAVAN : I do not think the Foundations are doing it. Some allegations were made, but they were about foreign missionaries; it has nothing to do with the Foundations.

SHRIMATI SHARDA MUKERJEE : Has the Government laid down any general conditions under which these foundations can operate in this country, or are they allowed to operate in the manner they want?

SHRI Y. B. CHAVAN : It is not a question of allowing them to work in the manner they like. There are certain conditions under which they are working. They have got certain specified functions. In the case of Asia Foundation, it was found that they have received certain money. Therefore, I said that the whole matter is under examination of the Cabinet.

SHRI HEM BARUA : Now that Mr. John Smith, an ex-CIA spy operating in India has made startling revelations in his three articles published in *Literary Gazette* of Moscow, which are very disturbing disclosures indeed, may I know whether our government have taken up the responsibility of disrupting all financial links between the CIA operating in this country and these foundations? Some of the foundations have stated that they are not going to accept money from the CIA, but that does not satisfy us. Have government evolved any machinery or have taken any responsibility of disrupting all financial links between the CIA and the foundations?

SHRI Y. B. CHAVAN : Naturally, we will have to take all necessary steps, and that is why I said that the whole matter is under examination.

SHRI SAMAR GUHA : There are various foundations in India, financed by America, about which disclosures have been made, like the CIA. But there are a number of friendship organisations and amity organisations in India, in collaboration with different foreign countries like USSR, UK and, formerly, China and Pakistan. I want to know whether our Home Minister has made any investigation that under the cover of these friendship organisations the foreign countries are indulging in espionage work and anti-national work and collecting strategic information about us?

SHRI Y. B. CHAVAN : As far as I am aware, there is no foundation as such of the countries that the hon. Member has mentioned. But there are certain scholarship schemes etc. from those countries on government to government basis.

SHRI SAMAR GUHA : There are some friendship organisations and amity organisations. Has any investigation been made as to whether their activities are really directed towards the interests of India or are against the interests of India?

SHRI Y. B. CHAVAN : This question was dealing with foreign foundations. If there are any friendly institutions in co-operation with other countries, that is a

separate matter. In these matters we watch their activities and take appropriate steps. But if I tell you what steps we are taking, that will frustrate the whole effect of those steps.

SHRI NATH PAI : The fear that the enemy will know should not be used as a cover for inactivity. We are suspecting that.

SHRI Y. B. CHAVAN : That is very right. Therefore you should ask that question. But, I think, my answer should satisfy you.

SHRI HEM BARUA : His answer does not satisfy us. When I put that specific question, he said that the activities of the CIA are still under consideration. That means, after the national security of India is disrupted you wake up.

SHRI S. M. BANERJEE : Since the day the new Parliament met all Members have been demanding an inquiry by a commission into the funds which are coming to India from the CIA. Now it is clear after reading these articles. Even in today's papers it has come out that he has confessed that the accident to Air India's *Kashmir Princess* was due to espionage. He has also mentioned that some ex-Cabinet Ministers were also involved in it. I would like to know whether the assurance given by the ex-External Affairs Minister, Shri Chagla, that he would consult the Cabinet and put the feeling of this House before the Cabinet for the appointment of a commission has been shelved or whether the Home Minister is going to appoint a commission to investigate into the whole affair.

SHRI Y. B. CHAVAN : I do not think there was an idea of appointment of a commission as such.

SHRI S. M. BANERJEE : He said that. I can quote it.

SHRI Y. B. CHAVAN : What I learnt from him was having some sort of an inquiry made of this particular matter. About this I have answered questions saying that a certain probe was made and the matter is under consideration.

MR. SPEAKER : If he defects to America, he may make allegations against

so many other people. So, you may be careful also.

श्री रामावतार मास्की : अभी मंत्री महोदय ने कुछ फाउंडेशन की चर्चा की है। अतः मैं यह जानना चाहता हूँ कि उन में से किस-किस फाउंडेशन को पी० एल०-480 का रुपया मिलता है।

SHRI Y. B. CHAVAN : The main point was whether really speaking they were getting money from the CIA. Out of the three foundations, against the Rockefeller and Ford Foundations there are no allegations. We have also found that there are no such connections. The only Foundation which is supposed to have received money from the CIA was the Asia Foundation about which what we are doing I have explained.

POLICE VERIFICATION OF THE ANTECEDENTS OF GOVERNMENT EMPLOYEES

*190. **SHRI A. SREEDHARAN :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government of Kerala has requested the Central Government to reconsider the policy and basis governing Police Verification in respect of the antecedents of the candidates seeking Government employment; and

(b) if so, the reaction of the Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) Even before the receipt of the request from the Kerala Government, a review of the relevant instructions had been initiated. The instructions have now been amplified so as to remove any misunderstanding or apprehensions of the kind that the Government of Kerala had referred to. These amplified instructions have been circularised to all States including Kerala.

SHRI A. SREEDHARAN : Police verification is only one among the many weapons used by the Hitlers and hangmen of democracy who preside over the destinies of the Home Ministry in Delhi. Even during the last elections workers belong-